

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1626  
ANSWERED ON:04.12.2012  
RESIDENTIAL BUILDING FOR POLICE PERSONNEL  
Patle Kamla Devi

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has any proposal to construct office buildings/ residential buildings for police personnel in the country including Chhattisgarh;
- (b) if so, the details thereof;
- (c) whether the Government proposes to launch any separate residential scheme in the naxal affected districts of the States including Chhattisgarh to solve the residential problem; and
- (d) the details of funds likely to be allocated in this regard during the Twelfth Five Year Plan, State-wise including Chhattisgarh?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) : Under the Scheme for Modernisation of State Police Forces (MPF Scheme), funds have been provided to the State Governments in the previous years, i.e., upto 2011-12, inter-alia, for construction of non-residential buildings such as police stations, outposts, police lines, barracks, etc. and for construction of residential accommodation for lower and upper subordinate police personnel. The construction of residential buildings and other police offices in States, including Chhattisgarh, is to be funded under Plan during the 12th Five Year Plan period (2012-13 to 2016-17) for which a provision of Rs.3750.87 crore has been recommended under MPF Scheme by the Expenditure Finance Committee (EFC) for approval of the competent authority.

(c) : No, Madam. Under a Scheme, namely 'Construction / Strengthening of fortified police stations', 400 police stations would be constructed in 9 Left-Wing Extremism (LWE) affected States at the rate of Rs.2 crore per police station on 80:20 (Central share: State share) basis. During the years 2010-11, 2011-12 and 2012-13, a total amount of Rs.311.875 crore has been released to 9 LWE States under this Scheme.

(d) : Pending approval of the competent authority for extension of the MPF Scheme from 2012-13 onwards for five years, no firm allocation has been made to States during the current financial year 2012-13 for construction of residential as well as non-residential buildings.